

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 2943/2023 IA 2961/2021 IA 1008/2024
In C.P. (IB)/03(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024

NAME OF THE PARTIES: IA 2943/2023 Gaurav Ashok Adukia Vs.
Cox and Kings India Limited Through Its
Liquidator Mr. Ashutosh Agarwala
IA 2961/2021 Gaurav Ashok Adukia Vs.
Arup Sen Epitome Multitrade Private
Limited Vs. Gaurav Ashok Adukia
IN THE MATTER OF
Yes Bank Ltd.
V/s
Ezeego One Travels and Tours Ltd

Section: 7, 19(2),45(1), 60(5), 66(1) of Insolvency and Bankruptcy
Code, 2016

ORDER

IA No. 2943/2023:- Adv. Ayush Rajani a/w Ms. Grishma Dalvi a/w Kushal Boolchandani appeared for the Applicant. Counsel, Aditya Pratap appeared for the Respondent No. 47. Adv. Shruti Singh appeared for the Respondent No. 1 and 40. Adv. Nidhi F. appeared for the Respondent No. 9,10,11,14 and 15. Adv. Jash Dalia appeared for Respondent No. 8, 16, 17, 18, 19, 23 and 36. Adv. Gopalkrishnan appeared for Respondent No. 28. Reply has been filed on the behalf of the Respondent No. 1 and 40. Adv Ankit Pandey for Respondent i /b Dhruti Chheda appeared for the Respondent No. 7, 34 and 37. It is seen from the record that despite service of notice, none has appeared for the Respondent

No.2,3,4,5,6,12,13,20,21,22,24,25,26,29,30,31,32,33,35,41,42,43,45,46,47,48,49,50 and 51, therefore, these Respondents are set ex-parte. Respondent No. 7,8,9,10,11,14,15,16,17,18,19,23,27,28,34,36,37,38,39 and 44 seek time to file reply. Time granted. Let the reply be filed within a period of three weeks, failing which, the right to file reply shall be forfeited. List the IA No. 2943/2023 on **05.06.2024** for final hearing.

IA No. 2961/2021:- Adv. Grishma Dalvi a/w Kushal Boolchandani appeared for the Applicant. Adv. Aditya Pratap appeared for the Respondent No. 2. Counsel, Ms. Janhavee Joshi I/b Barsha Paruleka appeared for the Respondent No. 4. Pleadings are complete. List the IA No. 2961/2021 on **05.06.2024** for final hearing.

IA No. 1008/2024:- Adv. Nidhi F. appeared for the Applicant. At the request of the Counsel for the Applicant, list the IA No. 1008/2024 on **05.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

05.04.2024

Sushil

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)